

(e) and (f) Certain allegations were made in the press recently against HDFC regarding method of recoveries of loan and interest. HDFC has intimated that the interest chargeable from the borrowers is calculated on the basis of annual rests. This is brought to the notice of the borrower at the time of submission of application as also in the offer letter sanctioning the loans to him.

PM's Discussion Abroad about Follow up Steps Regarding Economic Sanctions Against South Africa

5117. SHRI ANAND SINGH :

SHRI KRISHNA SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the follow up steps to enforce the consensus arrived at the recent Commonwealth and Non-aligned Summit about economic sanctions against the Pretoria regime were discussed by the Prime Minister during his recent visit to Australia, New Zealand, Indonesia and Thailand ; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) and (b) The issue of applying sanctions against South Africa was discussed by the Prime Minister particularly during his visit to Indonesia, Australia and New Zealand. There was an identity of views including on the need to mobilise the widest possible support for an effective sanctions regime against South Africa.

PM's Discussion Abroad on Indian Ocean

5118. SHRI ANAND SINGH :

SHRI KRISHNA SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the question of the presence of big naval powers in the Indian ocean and the stability of littoral powers in the context thereof was discussed by the Prime Minister during his recent visit to Australia, New Zealand, Indonesia and Thailand ; and

(b) if so, the outcome thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI) : (a) and (b) The urgent need to create conditions for the early implementation of the UN Resolution on the Indian Ocean as a Zone of Peace was stressed during Prime Minister's visit to Australia, New Zealand, Indonesia and Thailand.

Indo-Australian Joint Disarmament Plan

5119. DR. CHINTA MOHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Australia have agreed on a joint, initiative to bring nuclear disarmament and arms control as reported in the 'Times of India' dated 15 October, 1986 ; and

(b) if so, the nature of joint initiatives expected to be taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) No, Sir. No proposal was discussed with Australia on a joint initiative on nuclear disarmament and arms control.

(b) Does not arise.

[*Translation*]

Financial Assistance to Developing Countries from International Financial Institutions

5120. SHRI KALI PRASAD PANDEY: Will the Minister of FINANCE be pleased to state :